

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 08.05.2024 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/829/2024, IA (IBC)/553/2024, IA (IBC)/188/2024, IA (IBC)/189/2024 in Company Petition IB/48/2022
NAME OF THE COMPANY	Nagarjuna Fertilizers and Chemicals Ltd
NAME OF THE PETITIONER(S)	Trammo DMCC
NAME OF THE RESPONDENT(S)	Nagarjuna Fertilizers and Chemicals Ltd
UNDER SECTION	9 of IBC

ORDER

IA (IBC)/829/2024

Present: Ld. Senior Counsel Mr. Vivek Reddy along with Mr. Bheemachary for the Applicant.

Ld. Senior Counsel Mr. Avinash Desai along with Mr. Divyam Agarwal for the Respondent.

Due to internet issues, **matter is adjourned to 09.05.2024.**

IA (IBC)/553/2024, IA (IBC)/188/2024, IA (IBC)/189/2024

Present: Ld. Senior Counsel Mr. Avinash Desai along with Mr. Divyam Agarwal for the Applicant.

Ld. Senior Counsel Mr. Vivek Reddy along with Mr. Bheemachary for the Respondent.

Due to internet issues, **matter is adjourned to 09.05.2024.**

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)